

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1859
ANSWERED ON:05.12.2012
RECOGNISED SCHOOLS
Laguri Shri Yashbant Narayan Singh

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of schools recognized by CBSE and ICS in the country and names of the schools where reservation quota meant for Scheduled Tribes have been implemented;
- (b) the number of schools not implemented the above reservation quota for admission during the last three years; and
- (c) the rules under which action has been taken by the Government against these schools?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a)&(b) Recognition to the schools is given by the respective State Governments/Union Territories. Central Board of Secondary Education (CBSE) is an examination body and grants affiliation to the schools. However, Affiliation Bye-Laws of the CBSE prescribe that the reservation for students of Scheduled Caste/Scheduled Tribes category shall be governed by the Education Act/Rules applicable to the State/UT where the school is situated. Council for the Indian School Certificate Examination (CISCE) which is a private board has also informed that the Schools affiliated with it give admission to students belonging to various social groups including Scheduled Tribes. Any action against the defaulting schools can be taken by the State Government/UT.

(c) Does not arise.